

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3881  
ANSWERED ON:08.04.2003  
WITHDRAWAL OF RECOGNITION TO SCHOOLS BY CBSE  
DHANI RAM SHANDIL

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Central Board of Secondary Education(CBSE) has withdrawn the temporary recognition being extended annually to about 150 schools owing to non-compliance of rules by such schools in Delhi as reported in the 'Navbharat Times' on March 2, 2003;
- (b) if so, the facts and details thereof;
- (c) whether the CBSE has sought for clear policy to enable them to finally decide about the recognition of these school;
- (d) if so, the response of the Union Government thereto; and
- (e) if not, the other measure being considered, if any, to allow these schools to function on regular basis?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI KATHIRIA)

(a) & (b): No sir, CBSE does not accord any temporary recognition. The recognition/No Objection Certificate is issued by the respective States/U.T's. As per the provision in the Affiliation Bye-Laws, the CBSE accords affiliation to the school fulfilling the prescribed norms for its class X and XII examinations. There are 131 Schools in Delhi which were given recognition by the Directorate of Education, Delhi but they do not meet the minimum land requirement as per the provisions of Affiliation Bye Laws.

(c) : There is a specific provision in the Affiliation Bye-Law for granting affiliation to schools. In case of Delhi, the land requirement has already been relaxed which is as follows:-

- |                                       |               |
|---------------------------------------|---------------|
| 1. For Secondary                      | 2000 sq.mtrs. |
| 2. For Sr. Secondary with 2 streams   | 3000 sq.mtrs  |
| 3. For Sr. Secondary with all streams | 4000 sq mtrs  |

(d): Question does not arise.

(e): As per the provision in the affiliation bye laws, these Schools do not satisfy the minimum land requirements & they cannot be granted affiliation by the CBSE. It is the Directorate of Education, Delhi which must ensure either to facilitate these Schools to get additional land or they must be directed to function at the appropriate level of lower classes.